

establishing projects which are of locational policy for setting up industries within the restricted zone is certain conditions. Relaxation of examined on merits.

STATEMENT

List of Identified Highly Polluting Industries

1. Primary metallurgical producing industries viz., zinc, lead, copper, aluminium and steel.
2. Paper, Pulp and Newsprint.
3. Pesticides/Insecticides.
4. Refineries.
5. Fertilizers.
6. Paints
7. Dyes.
8. Leather Tanning.
9. Rayon.
10. Sodium/Potassium Cyanide.
11. Basic drugs.
12. Foundry.
13. Storage Batteries (lead acid types).
14. Acids/Alkalies.
15. Plastics.
16. Rubber-Synthetic.
17. Cement.
18. Asbestos.
19. Fermentation Industry.
20. Electro-plating Industry.

Soling and Pitching of Kuchha roads

540. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the programme of construction of rural roads by the Government finalised for 1990-91 and 1991-92, State-wise and year-wise;

(b) the amount allotted, released to and actually spent by various States/Union Territories during 1990-91;

(c) whether the programme envisages soling and pitching of kuchha rural roads in the immediately following years; and

(d) if so, the length of rural roads soled and/or pitched during 1990-91 and the estimated length of kuchha rural roads which remain to be soled and/or pitched as on 1-4-1991, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) to (d) The construction/development of rural roads forms part of the Minimum Needs Programme (MNP) in the State sector and outlays for this programme are provided in the plans of States/UTs. Under this programme all weather roads are constructed for connecting all villages by roads. Further, construction of roads is an admissible item of works under Jawahar Rojgar

Yojana (JRY) and gram panchayats can take up this item as per their priority and availability of funds. However, no separate allocation of funds for construction of rural roads is made under JRY. A statement showing outlay and expenditure incurred under MNP and JRY during 1990-91 is attached. The programme has not yet been finalised for 1991-92. The Ministry has no separate information on soling and pitching of kuccha rural roads.

STATEMENT

Financial performance under MNP and JRY for construction of rural roads during 1990-91

(Rs. In crores)

State/UT	M.N.P.		J.R.Y.
	Outlay	Anticipated Expenditure	Expenditure
1	2	3	4
1. Andhra Pradesh	10.00	10.00	13.89
2. Arunachal Pradesh	7.00	7.00	0.37
3. Assam	12.40	15.70	19.85
4. Bihar	75.00	38.22	57.49
5. Goa	0.15	15.00	0.35
6. Gujarat	7.02	7.00	23.42
7. Haryana	7.28
8. Himachal Pradesh	11.45	11.45	3.56
9. Jammu & Kashmir	4.78	6.88	4.26
10. Karnataka	15.62	15.62	9.88
11. Kerala	12.50	14.50	32.73
12. Madhya Pradesh	13.28	11.70	4.53
13. Maharashtra	13.80	10.73	9.03
14. Manipur	4.50	6.00	NR
15. Meghalaya	2.15	2.15	..
16. Mizoram	7.00	7.00	3.08
17. Nagaland	0.65	0.65	0.78

	1	2	3	4
18. Orissa		16.80	17.17	18.13
19. Punjab	0.10	0.07
20. Rajasthan		17.00	16.10	3.30
21. Sikkim		4.89	4.15	0.10
22. Tamil Nadu		23.00	23.30	40.55
23. Tripura		7.70	7.70	0.82
24. Uttar Pradesh		128.00	162.94	80.65
25. West Bengal		12.00	7.95	13.17
26. A & N Islands		2.50	2.70	NR
27. Chandigarh
28. D. & N. Haveli		0.16	0.16	0.22
29. Daman & Diu	0.06
30. Delhi	0.05
31. Lakshadweep	0.02
32. Pondicherry		1.10	1.05	0.14
TOTAL		410.45	422.92	347.84

*[Translation]***World Bank report on Development of Industry**

541. SHRI RAJENDRA AGNIHOTRI: Will the PRIME MINISTER be pleased to state:

(a) whether the World Bank in its latest report of 1991 has stated under the heading 'Challenges of Development' that excessive restrictions did not help industries in India to develop fully;

(b) if so, the details of the study made by the World Bank on the development of industries in India; and

(c) the corrective steps contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Yes Sir. This has been stated, inter-alia in Chapter 4 of the 1991 Edition of the World Bank's World Development Report entitled "The Challenge of Development".

(b) and (c) The relevant reference under sub-section "Industrial Regulation" is enclosed in the statement annexed.

Government policies for industrial development are reviewed in the context of Indian conditions and appropriate measures are initiated from time to time.